

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.3  
C.P.(CAA)/22(AHM)2024  
in  
C.A.(CAA)3(AHM)2024

**Proceedings under Section 230-232 r.w 66 of Co. Act, 2013**

**IN THE MATTER OF:**

Arcoy Industries (India) Pvt. Ltd  
(Amalgamated Co.)  
Arcoy India Pvt. Ltd  
(Amalgamating Co.)

.....Applicant

.....Respondent

**Order delivered on 25/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Ayush Bhandari, Adv.(Proxy)  
For the Respondent :

**ORDER**

Learned proxy counsel for the applicant appeared and requested for adjournment in the matter which is allowed.

Re-list on-16.05.2024

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**